NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH - CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 22/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/334/ (IB)/2017

NAME OF THE PETITIONER(S)

: INTEGRATED FINANCE COMPANY LTD

NAME OF THE RESPONDENT(S)

: PARVENU VANIGAM PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

9. A. KERTSGOOK

V. DEVARAJ.

LAS OFFICER

FOR PETITIONER

Courselfor Respons

22/2/18

22/03/18

ORDER

Law Officer of the applicant company present and prayed for time to file a memo to withdraw the petition. Counsel for respondent present. Time is enlarged at request. Put up on 27.02.2018.

(S VIJAYARAGHAVAN) Member(Technical)

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(K ANANTHA PADMANABHA SWAMY) Member(Judicial)

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